

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 131/2023/EZ

In The Matter of:

Debi Prasad Banerjee

... Applicant

Versus

State of West Bengal & Ors.

... Respondents

AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 05, THE INSPECTOR-IN-CHARGE, BARASAT POLICE STATION.

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2.	Copy of the Inspection report dated 22.11.2023 submitted by the Inspector-in-Charge, Barasat Police Station along with the photographs are collectively annexed herewith	'R-1'	5-7

Filed by

*Sibojyoti Chakrabarti*

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

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(M): 9007035534

08 JAN 2024



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AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 05, THE INSPECTOR-IN-CHARGE, BARASAT POLICE STATION.

I, Sri Shubhra Sanyal, S/o Sri Malay Sanyal, aged about 43 years, by faith-Hindu, and working for gain as the Inspector-in-Charge, Barasat Police Station having office at KNC Road, near Barasat Government College, Kolkata: 700124, District: North (24) Parganas, do hereby solemnly affirm and submit as follows:-

1. That this affidavit is being filed in compliance to the Solemn Order dated 04.10.2023, passed by the Hon'ble Tribunal.
2. That in obedience to the Solemn Order dated 04.10.2023 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata an enquiry was made by the official of the Barasat Police Station and the following observations were made:

That the concerned official had gone through the contents of the petition and has made local enquiry. The applicant/petitioner namely Debiprasad Banerjee S/o Late Biswanath Banerjee of 46/8 Bidhan park, R.H.E Banamalipur, Barasat, Kol-700124 alleged that a construction is made at Barasat Government Medical College & Hospital campus (respondent no-8) in the original application behind the residence of the applicant/petitioner and for the said construction work, all workers were staying there. They were dumping waste behind the house of the applicant/petitioner which are very unhygienic. As a result environment degradation is creating at the said area and it is becoming very difficult for the applicant/petitioner and his family members to stay in such unhygienic situation.

During enquiry Sub-Inspector Bholanath Roy of Barasat Police Station enquired the matter locally and found that there is no such garbage. On local enquiry it revealed that Hospital authority has already removed those garbage few days ago.

However, considering the above fact and circumstances Barasat Police Station in keeping sharp vigil over this matter and if any kind of order is passed by the Hon'ble National Green Tribunal, EZB, Kolkata the same will be complied.

Copy of the Inspection report along with the photographs are collectively annexed herewith and marked with the letter 'R-1'.

3. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice.

Identified by me

*Sibojyoti Chakrabarti*

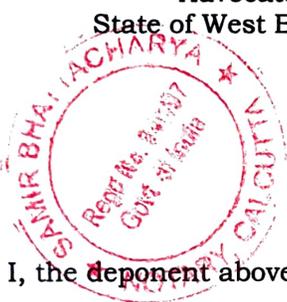
Advocate  
State of West Bengal

08.01.2024

*Insf. Shubha Sanyal*

Inspector-In-Charge  
Barasat Police Station  
Barasat Police District

Deponent



VERIFICATION:

I, the deponent above- named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at Kolkata on *8th* Day of *January*, 2024

Identified by me

*Sibojyoti Chakrabarti*

Advocate  
State of West Bengal

08.01.2024

*Insf. Shubha Sanyal*

Inspector-In-Charge  
Barasat Police Station  
Barasat Police District

Deponent

Solemnly Affirmed and  
Declared before me U/S 1,  
CPC / U / S 297 (C) CrPc

Notary

08 JAN 2024

*Samir Bhattacharya*  
Notary Govt. of India  
Regd. No.- 940 / 97  
CITY CIVIL COURT, CALCUTTA

08.01.24



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DR NO-2562/23  
Dt-22.11.2023

**Before The Hon'ble National Green Tribunal  
EZB, Kolkata.**

**(Through Mr. Sibojyoti Chakraborty, Ld advocate for the State)**

**Ref: O.A. No. 131/2023/EZ**

**Sub: Enquiry Report.**

Sir,

With reference to the above, I have the honour to submit that in obedience to your kind order, contents of the petition has been enquired into locally and following facts are revealed for your kind perusal.

The instant petitioners namely Debiprasad Banerjee S/O-Lt Biswanath Banerjee of 46/8 Bidhan park, R.H.E Banamalipur, Barasat, Kol-700124 alleged that a construction is being at Barasat Govt. Medical college & Hospital campus (respondent no-8) behind the residence of the petitioner and for the said construction work, all workers were staying there. They were dumping waste behind the house of the petitioner which are very unhygienic. As a result environment degradation is creating at the said area and it is becoming very difficult for the petitioner and his family members to stay in such unhygienic situation.

During enquiry SI Bholanath Roy of Barasat PS enquired the matter locally and found that there is no such garbage. On local enquiry it revealed that Hospital authority have already been removed those garbage few days ago.

However, considering the above fact and circumstances Barasat PS in keeping sharp vigil over this matter and if any kind of order is passed by the Hon'ble National Green Tribunal, EZB, Kolkata will be complied with sincerely from this end.

This is for your kind information.

**Yours Faithfully**

**Shubhra Sanyal**

**IC Barasat PS**

**North 24 Parganas**

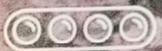
**Dt-22.11.2023**

*Inspector-in-Charge*

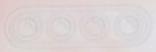
**Barasat Police Station**

**North 24-Parganas**

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**Samsung 50 MP Camera**  
Shot with my Galaxy A23



Samsung 30 MP Camera  
Shot with my Galaxy A23

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GREEN TRIBUNAL EASTERN ZONE  
BENCH, KOLKATA

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RESPONDENT No. 05, THE INSPECTOR-  
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SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

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